

Annexure-7

Name of the corporate debtor: **Sharda Ma Enterprises Private Limited**; Date of commencement of CIRP: **08th April, 2022**;List of creditors as on: **22nd July, 2022**

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Commercial Tax Department	Commercial Tax department MP O/O Assistant Commissioner, Katni CIR-1	20-04-2022	216509030/-	216509030/-	Operational Creditor	No	NA	--	No	--	--	Claim has been admitted
2	Income Tax Department	Dy. Commissioner of Income-tax Central Circle 7, New Delhi Income Tax Department	03-06-2022	1291365143/-	1281233297/-	Operational Creditor	No	NA	--	No	--	1,01,31,846	Claim has been admitted
				1,50,78,74,173	1,49,77,42,327								

Vaneet Bhatia

RP in the matter of Sharda Ma Enterprises Private limited

Registration Number: IBBI/IPA-002/IP-N00908/2019-20/12942.

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